

ITEM NO.41

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1529/2024

DHARMENDRA KUMAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 20-09-2024 This appeal was called on for hearing today.

For Appellant(s)

Ms. Jhanvi Dubey, Adv.
Mr. Zeeshan Diwan, AOR

For Respondent(s)

Mr. Ajay Singh, Adv.
Mr. Nikhil Sharma, Adv.
Mr. Ankit Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original record have been received from High Court and
Trial Court alongwith English translation.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

In the meantime, parties may file additional documents.

SUJATA SINGH
Registrar

HJ